

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No.200 of 2015 &
Appeal No. 201 of 2015**

Dated: 30th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Appeal No.200 of 2015

North Karanpura Transmission Co. Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1

Ms. Rimali Batra for R.2

Mr. M.G. Ramachandran

Ms. Poorva Saigal

Mr. Shubham Arya for R.3

Mr. Bipin Gupta for R.25 to R.27

Mr. Alok Shankar for R.30

Mr. Rajiv Srivastava

Ms. Gargi Srivastava for R.33 to 37

Appeal No.201 of 2015

Talcher-II Transmission Co. Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R.3

ORDER

List these matters on **29.09.2016**. In the meantime, pleadings be completed.

(T. Munikrishnaiah)
Technical Member

Ts/sh

(Justice Ranjana P. Desai)
Chairperson